

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH**

**ITEM No. 128**  
**(IB)-1248(PB)/2018**

**IN THE MATTER OF:**

Shinoj Koshy

.... Applicant/petitioner

v.

M/s. Granite Gate Properties P Ltd.

.... Respondent

**Order under Section 7 of IBC, 2016**

**Order delivered on 26.11.2019**

**Coram:**

**SH. AJAY KUMAR VATSAVAYI**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. S.K MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the applicant

Mr. Atul K. Singh, Adv.

Mr. Raj Shekhar Rao, Ms. Varsha Banerjee,  
Mr. Sahil Sethi, Mr. Mukund Rawat, Adv.

For the respondent

Mr. Abhishek Anand, Mr. Mohak Sharma,  
Adv. for Mr. Sushil Kumar

Mr. Pankaj Aggarwal, Adv. for Ex.-RP

Mr. Rakesh Kumar, with Mr. Sunil Kr.  
Aggarwal, AR

Mr. Arush Khanna, Ms. Shreya Singh, Adv.  
for R-2

Mr. Rakesh Kumar, Mr. Ashish Khattar, Adv.  
for Ex.-AR

Ms. Srishti Thukral, Mr. Shivam Malhotra,  
Adv. for R-4

For the intervenors

Mr. Rachit Mittal, Ms. Tanvi Aggarwal, Adv.  
for Noida Authority

**ORDER**

**CA-2569(PB)/2019:-**

List on 27.11.2019.

All other applications be listed on 05.12.2019.

— Sd —

**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**

— Sd —

**(AJAY KUMAR VATSAVAYI)**  
**MEMBER (JUDICIAL)**